

राजस्थान सरकार
विधि एवं विधिक कार्य विभाग

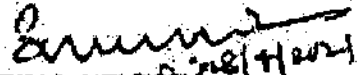
क्रमांक: प.2(1)न्याय/2010

जयपुर, दिनांक 25.4.2021

:: संशोधित आज्ञा ::

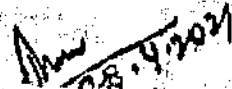
न्यायिक अधिकारियों को अपने पद के कार्य के अतिरिक्त उनके नाम के सम्मुख अंकित ग्राम न्यायालय में रिक्त पदों पर अतिरिक्त कार्य सम्पादन हेतु इस विभाग की समसंख्यक आज्ञा दिनांक 28.04.2021 के क्रम संख्या-27 पर कौलम संख्या-3 में अंकित JODHPUR METROPOLITAN के स्थान पर JODHPUR DISTRICT पढ़ा जाये।

आज्ञा से


प्रमुख सचिव

प्रतिलिपि निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. रजिस्ट्रार जनरल, माननीय राजस्थान उच्च न्यायालय, जोधपुर को उनके पत्र क्रमांक 1386 दिनांक 23.04.2021 एवं 1396 दिनांक 27.04.2021 के क्रम में।
2. संबंधित अधिकारी मार्फत रजिस्ट्रार जनरल, माननीय राजस्थान उच्च न्यायालय, जोधपुर।
3. संबंधित अधिकारी की निजी पत्रावली।
4. संक्षिप्त पत्रावली।


संयुक्त सचिव

RAJASTHAN HIGH COURT, JODHPUR

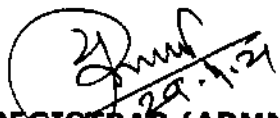
No.Estt.b2(v)1/WA/2021/1408

Date : 29.04.2021

Copy forwarded to the following for information and necessary action:-

1. District & Sessions Judge, Jodhpur Metropolitan/ Jodhpur District with the request to serve/circulate the copy of this order to the concerned Courts/Officer/Treasury Officer as per direction issued vide this office letter No 17022 dated 08.10.2015.
2. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.

Personal File/
Conf./Accounts/General/Sub.Court/Statistics/
Computer Cell/RJS Leave/Jr.Actt./Building Cell


29.4.21
REGISTRAR (ADMN.)